

1	2	3	4	5	6	7	8	9	10
19. Uttarakhand		273.53	2.636	0.00	95.73	0.00	30.1	545.00	20.13
20. Uttar Pradesh		0.00	0.00	2431.25	0.00	1398.00	258.54	2027.00	595.39
21. West Bengal		463.80	1.12	0.00	83.73	1027.00	466.72	754.00	270.34
22. Andaman & Nicobar		0.00	0.00	0.00	0.00	5.00	0.00	25.00	0.00
23. Dadra & Nagar Haveli		0.00	0.00	0.00	0.00	5.00	0.00	17.00	0.12
24. Daman & Diu		0.00	0.00	0.00	0.00	4.00	0.00	13.00	0.00
25. Lakshadweep		0.00	0.00	0.00	0.00	1.00	0.00	13.00	0.00
26. Delhi		0.00	0.00	0.00	0.00	247.00	0.00	141.00	0.00
27. Puducherry		0.00	0.00	0.00	0.00	18.00	7.02	152.00	0.11
28. Goa		0.00	0.00	0.00	0.00	22.00	0.00	127.00	0.00
29. Chandigarh		0.00	0.00	0.00	0.00	16.00	0.00	13.00	0.69
30. Arunachal Pradesh		0.00	0.00	0.00	0.00	76.00	73.16	354.00	146
31. Meghalaya		0.00	0.00	0.00	0.00	163.00	0.00	147.00	0.00
32. Mizoram		0.00	0.00	0.00	0.00	60.00	26.25	176.00	103.33
33. Nagaland		0.00	0.00	0.00	0.00	109.00	0.00	346.00	15.26
34. Tripura		0.00	0.00	0.00	0.00	202.00	0.00	176.00	0.00
35. Manipur		0.00	0.00	0.00	0.00	0.00	0.00	296.00	0.00
36. Telengana		0.00	0.00	0.00	0.00	0.00	0.00	401.00	0.00
TOTAL		14455.40	511.22	2431.25	3892.37	7567.00	6750.90	18466.00	5357.80

Reworking of family planning programmes

1411. DR. K. V.P. RAMACHANDRA RAO: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that the family planning programme is still run on a target centric approach, particularly in terms of tubectomies; and

(b) if so, whether Government will consider reworking the family planning programme in view of recent post surgery complications and deaths reported from some States?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI JAGAT PRAKASH NADDA): (a) No.

(b) Does not arise.

Survey on healthcare requirement facilities

1412. SHRI B.K. HARIPRASAD: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government has conducted any survey regarding the healthcare requirement facilities in rural areas of the country including Karnataka;

(b) if so, the details thereof;

(c) whether Government has formulated any action plan to provide better health facilities in these areas;

(d) if so, the details thereof; and

(e) if not, the steps being taken by Government in this regard?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI JAGAT PRAKASH NADDA): (a) and (b) The District Level Household Survey(DLHS)-4 was conducted during 2012-13 in many States, including Karnataka, with the objective to provide Reproductive and Child Health (RCH) related database at District level. The facility survey as part of DLHS-4, collected information on human resource, infrastructure and services.

The State/District fact-sheets of DLHS-4 for 21 States/UTs, including Karnataka, are available on the website <https://nrhm-mis.nic.in>”.

(c) to (e) Public Health being a State subject, the primary responsibility to provide health care facilities lies with the State Government. However, under the National Health Mission, financial support is provided to States/UTs to strengthen their healthcare systems based on the Programme Implementation Plans submitted by the States/UTs. The support, inter alia, includes support for RCH services, routine immunization, human resource, infrastructure, drugs and equipments, ambulances, ASHAs, National disease control programmes, control of non-communicable diseases, salary of ANM and LHV's etc.